

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. Company Appeal/142/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Oasis Dwellers Private Limited
V/s
The Registrar Of Companies

Section: 252 (1) of Companies Act, 2013

ORDER

Mr. Shivraj C Ranjeri authorized representative of RoC present through VC. Ms. Shivani, Intern present from the office of Counsel, Varsha, stated that copy of the Petition was served to the RoC on 13.06.2023. However, it is noticed that this court directed the Petitioner to serve another copy of the present Company Petition to the RoC vide order dated 26.02.2024, so that RoC may file its report. This bench deprecates the practice of the Petitioner to ask the Intern to make submission without being properly briefed or prepared in the matter. Petitioner is directed to comply with the order dated 26.02.2024 forthwith. List this matter on **01.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)